

Action Taken Report (Response) by Jharkhand State Pollution Control Board (JSPCB)
in O. A. No. 479/2022 in the matter of Krishna Chouhan Vs State of Jharkhand.

1. In light of the report submitted by the Committee constituted by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi a Show Cause Notice under section 21 (4) of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974 to explain their part w.r.t. the observations and recommendations of the committee vide Board's Ref. No. B – 2662 dated 21/12/2022.

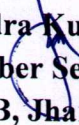
The copy of the Show Cause Notice issued vide Board's Ref. B-2662 dated 21/12/2022 is enclosed herewith as **Annexure - A.**

2. In reply to Show Cause Notice the Unit has submitted the point wise current status on the part of Project proponent vide its Ref: Sr. G.M.-MDCWL/KDH/HR/Pollution/2022/254 dated 22/12/2022.

The copy of the Unit's reply submitted vide its Ref: Sr. G.M.-MDCWL/KDH/HR/Pollution/2022/254 dated 22/12/2022 is enclosed herewith as **Annexure - B.**

3. In light of the Show Cause Reply submitted by the Unit the Board has directed the Regional Officer, JSPCB Regional Office, Ranchi for submission of verification of the Show Cause reply submitted by M/s Monnet Daniels Coal Washery vide Board's Ref. No B – 04 dated 03/01/2022.

The copy of the Board's Ref. No B – 04 dated 03/01/2022 is enclosed herewith as **Annexure - C.**


(Yatindra Kumar Das)
Member Secretary
SPCB, Jharkhand



झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद

JHARKHAND STATE POLLUTION CONTROL BOARD

T.A. DIVISION BUILDING (GROUND FLOOR), H.E.C., DHURWA, RANCHI -834004

Phone.: 0651-2400851/2400852/2400979/2401847, Fax-0651-2400850/138.

Web site : www.jspcb.nic.in; e-mail : ranchijspcb@gmail.com

Annexure - 'A'

Ref. No. PC/NGT/88/2022/.....

Ranchi, dated-

From,

Yatindra Kumar Das
Member Secretary

To,

The Chairman/Managing Director,
M/s Monnet Daniels Coal Washery,
Khalari Block of District Ranchi.
(Email-companies.roc2014@monnetgroup.com)

Sub:- Show cause notice under section 21 (4) of the Air (Prevention & Control of Pollution) Act, 1981 and under section 25/26 of the Water (Prevention & Control of Pollution) Act, 1974-Regarding.

Sir,

With reference to the above noted subject, I am directed to inform that CTO was granted to the unit for the period upto 31.12.2023 vide Board's Ref. no. JSPCB/HO/RNC/CTO-11502577/2022/265 dated 12.03.2022.

Whereas, Environmental Clearance (EC) was granted to the unit by MoEF, GoI vide Ref. No. J11015/260/2008.I(A)II(M) dated-10.12.2008 for expansion of Coal Washery from 0.9 Million TPA to 5.0 Million TPA.

Whereas, the unit was inspected by the committee Constituted by the Hon'ble NGT with Committee members Shri Rajeev Ranjan, Scientist-E, Integrated Regional Office, Ranchi, MoEF&CC, Govt. of India; Shri Gopal Kumar, Regional Officer, Jharkhand State Pollution Control Board, Ranchi and Shri Rahul Kumar Sinha, IAS, Deputy Commissioner/District Magistrate, Ranchi, Jharkhand on 26.09.2022 and the inspection report was submitted vide reference No. 821 dated 28.10.2022.

Whereas, the committee had found following observations:-

(i). Large quantity of coal was stocked in the project (see photo 07, 08, 10, 12, 17, 18, 43) whereas in the EC(Environmental clearance) it is mentioned that "Only one day stock shall be stored in the stockyard (specific Condition(ii) of EC accorded by MoEFCC vide no. J-11015/260/2008-IA.II (M) dated 10.12.2008 As per the data submitted by the project proponent raw coal stock-610.27MT, washed coal Stock 432.03 MT and Reject coal stock-43842.75 MT as on 5.09.2022. The details submitted by the PP is attached as Annexure-I.

(ii).In the north, north-east direction of the project and near the weigh bridge area coal stock was observed outside the project boundary area (i.e. at some places 5 to 6m beyond the project boundary area - see photos 33,34). Boundary wall was broken there and coal was found 5-6m beyond the project boundary and occupied a portion of the road there. Coal dust and broken coal was observed on the road in that direction (see photos 33,34) that was a potential source of air (coal dust) pollution. A long jam of trucks was observed near the weighbridge area (see photo 33, 34).

(iii).Tarpaulenc covering was not observed over the coal transportation trucks that brought coal from mines to washery(see photos 27,28,29).Project authorities explained that at a security check post in between mine and washeryTarpaulene covering is opened and then many truck operators may not be covering tarpaulene after that point. However, there was thick coal dust layers on the road (see photos29, 30) due to coal spillage from trucks. Also coal was stocked outside the coal project boundary in that area (north west direction to the project (see photos 27,28,32) and at some places till the roads.

(iv) Conveyor belts in the projects used for coal transportation were found to be uncovered and were potential source of fugitive coal dust emissions (see photos 02, 06, 7, 17, 18, 19, 21).

(v) Wall in the north east and east direction (wall inside which coal stock was kept) was observed to be broken at many places and some inadequate arrangement (metal sheets at some places and fabric sheets at other places, etc.) were done to prevent coal spillage (see photos 9, 10, 11, 12, 13). However, there were every chances of coal spillage from there and also coal dust flow outside the premises. Coal dust, broken coal were found in the road adjacent to the broken wall there (see photo 08). Once dry there can be coal dust pollution on the road (see photo 8).

(vi) Some plantation was observed around the boundary of the project but there were gaps between those plantations (see photos 37). Some Plantation was observed inside the project area also (see photo 41).

(vii) A water tanker was observed sprinkling water on the road in the north direction of the project (see photo 35). Project authorities have not submitted copy of log book of water tanker operational in their project.

(viii) Coal dust layers were observed at some portions on the roads of the project area (see photos 1,42,43). There were chances of those coal dust flowing into the Sonadubi river in case of rainfall since there were no safeguards to stop the flow entering into the river.

(ix). Retaining/ concrete wall was observed to be broken at few places adjacent to the Sonadubi river (see photos 03, 04).

(x). Coal wastes (rejects) were kept near the washing unit in the project area without any proper safeguards (see photo 05). There were no humps, retaining walls etc. around the coal wastes (rejects) and there were chances of flow of those coal wastes (rejects) into the Sonadubi river (see photo 3,4,5). Bank of Sonadubi river was within 20-21m (approx.) from that coal wastes rejects (see photos 3,4,5,42).

(xi). Conveyor belt system was made over Sonadubi river/conveyor belts over the river were also not covered (see photo 15, 16).

(xii). Large quality of coal was observed on the slope facing the Sonadubi river (see photos 15 & 16,19, 20) i.e. in between KDH railway siding and Sonadubi river. It implies project proponent have not handled coal appropriately and in an environment friendly manner at the railway siding. PP informed that there was a wall between the railway siding slope and Sonadubinala (see photo 16) but at some places the coal spilled over the wall also. There were gully formations within the coal on the slopes (between railway siding and Sonadubi river) and there were chances of coal dust flow in the river form that side (see photos 19,20,22,24). However during inspection on 26.09.22 colour of water flowing in Sonadubi river was not black.

(xiii). On the opposite bank of the Sonadubi river i.e. toward washery side, wall was constructed between the coal stock and the river (see photos 19,20,21,23,25) but wall was broken at many places(see photos 21,23,25). Coal spillage was observed beyond the wall towards the Sonadubi river side also(see photos 21,23,25,). Water coming from coal stock to river can be seen at a place (see photo 25).

(xiv). Catch drains, siltation ponds were not observed around the coal stocks in the project.

Whereas, the Committee made the following recommendation:-

- i. The observations /inspection report is being sent to concerned divisions of MOEF&CC, HQ, New Delhi for necessary action as deemed fit as per acts and rules (report shall be sent by IRO Ranchi to MOEF&CC New Delhi).
- ii. Regional Officer, Ranchi, JSPCB(Jharkhand State Pollution Control Board is also sending the committee report to JSPCB Member Secretary for necessary action.

Committee members instructed the Project Proponent verbally for remedial. actions at the site during their inspections on 26.09.2022. Some of the important instructions were:

- a. Comply all the conditions of EC issued by MOEF & CC and CTE/CTO issued by JSPCB.
- b. Clear/ take out all coal from the slopes adjacent to Sonadubi nallah/river. Develop grassing and vegetation around the slopes of the river. It should be ensured that during loading /unloading of coal at the railway siding no coal is spilled on the slopes facing the Sonadubi river/nallah. Construct and repair broken wall between Sonadubi river and project urgently.
- c. Bring all the coal stocks inside the premises urgently and construct/ repair all the wall around project boundary (in all the directions).
- d. Make catch drains, siltation's ponds, concrete humps/wall around coal dumps, washed coal, rejects so as to ensure that no coal dust/slurry flows in river/ other low lying areas.

Arrange for repair and maintenance of all roads in and adjacent to the project. It should be ensured that there is no coal spillage on the coal transportation roads. In case of any sudden spillage the coal, broken coal should be cleared/cleaned within same day. Tarpaulin covering on the coal transportation trucks should be done strictly. An office order in this regard should be issued that if any truck is found without tarpaulin covering during coal transportation it would not be allowed to operate further in the project.

f. Number of mobile water tankers should be increased. Copy of the log book of water tankers mentioning running hours, kilometer travelled, maintenance hours should be maintained.

g. All the conveyor belts in the project should be covered urgently.

h. Plantation/green belt development around the project boundary, in the gaps between already existing trees, inside the project areas should be developed.

Now, therefore, in view of the above facts, you are given an opportunity to be heard in person on **23.12.2022 at 11.00 AM** in the Office Chamber of **Member Secretary** to explain the above facts and why not CTO may be revoked.

Yours faithfully

Sd/-

(Yatindra Kumar Das)
Member Secretary

Memo No.: B-2662

Ranchi, dated- 21/12/2022

Copy to Regional Officer, Regional Office, **Ranchi** for information and necessary action from his end.

(Yatindra Kumar Das)
Member Secretary

Amesure - B'

MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Ref: Sr. G.M-MDCWL/KDH/HR/Pollution/2022/254

Date.22.12.2022

Before the Member Secretary
Jharkhand State Pollution Control Board,Ranchi

Ref. Show cause notice dated 21/12/2022

Sub: Reply/Action Taken Report of Project Proponent with ref to Show Cause Notice Dated 21/12/2022

Dear Sir,

With reference to the subject matter I, the undersigned is the authorized person to furnish the required information as per the recommendations of the Committee. We are submitting herewith the following details.

SLNO	Recommendation of Committee	Remarks of Committee	Current Status on the part of Project Proponent
a	Comply all the Conditions of EC issued by MOEF & CC and CTE/CTO issued by JSPCB	Large Quantity of Coal was stocked in the project. Where as in the EC(Environment Clearance) it is mentioned that only one day stock shall be stored in the stock yard(specific condition(ii) accorded by MOEFCC Vide no J-11015/260/2008-IA.II(M) dated 10.12.2008	The reject Coal is temporarily stored in the premises of the plant and ultimately disposed off to Captive power plants (actual end users) only through rail wagons (as per conditions of Environmental Clearance) . During the Covid Pandemic, when there was county wide Lock down the dispatches were badly affected and Coal rejects accumulated in the premises. As the restrictions imposed during the lockdown eased, afterwards the Reject coal disposal started but the Coal reject customers reduced drastically. Non-availability of railway wagons for movement of reject coal to certain destinations also restrict the reject coal disposal as priority are given for movement of washed coal and raw coal rakes. Yet we are in continuous process of disposal of accumulated reject coal as well as fresh generated reject coal and expecting to dispose off in next 8-10 months approximately.

Richardson
28/12/22

8693
Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi-110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com

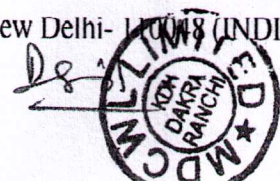
110048 (INDIA)
Dakra
Ranchi
MDCWL

MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

			The project proponent has also made Request for amendment to Specific Condition no. (ii) of EC granted on 10.12.2008 vide its letter dated 17.11.2022 to The Ministry of Environment, Forest & Climate Change requesting for permission of one month coal storage in washery premises to face such unavoidable circumstances. Copy attached Annexure-1
b	Clear/take out all coal from the slopes adjacent to Sonadubi Nallah/river & Develop grassing. Ensure during loading/unloading no Coal is spilled on the slopes facing River	Large quantity of Coal was observed on the slope facing sonadubi river in between KDH Railway Siding and Sonadubi River.	1 Project proponent ensuring no coal is spilled on the slopes facing Sonadubu River. 2.Plantation/grassing developed after removing the coal from the slopes facing the River. Copy of Work order dated 15.12.2022 Ref.MDCWL/SITE/WO/STORE/22-23/56 Copy Attached Annexure-2 Photographs dated 22.12.2022 are attached.
c	Bring all the Coal Stock inside the premises urgently and construct /repair all the wall around project boundary(in all directions)	Boundry wall was broken and coal was found beyond the project boundry	Portion of boundry wall was damaged due to heavy rainfall and some reject coal had inadvertently made its way onto the adjoining portion of the road. Boundry wall construction work has been started vide work order Ref: MDCWL/SITE/WO/O&M-CIVIL/22-23/42 dated 24 th September 2022 Copy Attached in Annexure 3 . Construction is expected to be completed by the end of Mar-2023. Presently Coal being kept with in boundary wall to avoid spillage. Photographs dated 22.12.2022 are attached.
d	Make catch drains, siltation ponds, concrete humps around coal dumps, Washed Coal, rejects so as to ensure no coal		MDCWL LTD is designed for Zero effluent discharge. The washing process is designed for closed circuit system. Effluents with Coal fines is sent to Belt Filter press

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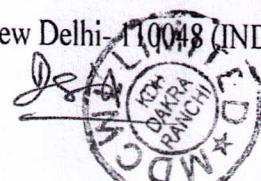


MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

	dust/slurry flows into the river other low lying areas		imported from U.K WHERE COAL fines are recovered and mixed with solid reject disposed of by rail. Practically there is no discharge out of circuit. Settling ponds are already there one more Siltation pond & Slurry pond Construction work is under Progress to take care of any emergency. It is expected to be completed by 31.03.2023.
e	Arrange and repair and maintenance of all roads in and adjacent to the project		The Road Belongs to M/s CCL and MDCWL is not authorized to repair the Road however KDH PO has been requested vide our letter dated 28.10.22 for repair and maintenance of the road adjacent to the project. Copy Attached in Annexure-4
	In case of sudden spillage the Coal, broken coal should be cleared /cleaned with in Same Day		The company has a policy for cleaning of such sudden spillage coal immediately to avoid coal dust pollution. (Reference of company policy attached)
	Traupaline Covering in Coal Transportation trucks to be ensured	Trapuline covering Was not observed over the coal trucks transportation	Office Order has been Issued to the Transporter along with monitoring being done. Photographs dated 22.12.2022 are attached in Annexure 5
f	No of Mobile Tankers should be increased copy of Log book of water tanker to maintain		Office Order has been Issued to the Transporter/service provider increase the mobile tanker. Photographs dated 22.12.2022 are attached in Annexure 5
g	All the Conveyor belts in the project should be covered	Conveyor belt in the project used for coal transportation were found to be uncovered and potential source of fugitive coal dust emission.	Conveyor belt covering work has been started by the project proponent and the work is under progress. Attached herewith the Photographs dated 22.12.2022 of Conveyor belt covering. It is expected to be completed by 30.06.2023.

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi-110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

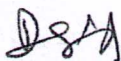
h	Plantation/green belt development around the project boundary in the gaps between gap already existing trees inside the project area should be developed	Some plantation was observed around the boundary of the project but there were gaps between those plantation. Some plantation was observed inside the project area.	Work order for Plantation work dated 19 th Nov 2022 is attached herewith along with photographs dated 22.12.2022 of work of plantation being carried out and is in progress. Annexure 6
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Prayer:

Considering our above submission we may please be allowed to grant above time to make above compliance as per the recommendation of Committee & complete the ongoing work at our end. Therefore in view of the above facts our CTO should not be revoked.

MDCWL LTD

(Formerly Monnet Daniels Coal Washeries Ltd)



Devendra Singh
Senior General Manager



Encl: Annexures (1 to 6) & Photographs of work Progress
(1-16)

Annexure-1

MDCWL LIMITED

(Formerly known as MONNET DANIELS COAL WASHERIES LIMITED)

Registered Office: 3rd Floor, 10, Masjid Moth, Greater Kailash, Part-II New Delhi South Delhi-110048 IN

Phone: 011-2921 8542/43/44/45/46; Fax: 011-29218541 Email: roc.mdcwl@gmail.com

CIN U74999DL2002PLC385142

MDCWL/HO(22-23)/DIRECTOR/75

Dated: 17.11.2022

To
The Director,
Impact Assessment (Coal Mining),
Ministry of Environment, Forest & Climate Change,
Indira Paryavaran Bhawan,
Jorbagh Road,
New Delhi-110003.

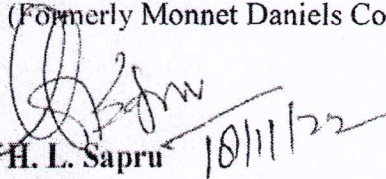
Subject: Request for Amendment to Specific Conditions of Environmental Clearance (EC) granted on 10.12.2008 for M/s MDCWL Limited (Formerly known as Monnet Daniels Coal Washeries Limited) situated at N.K. Area, Ranchi, Jharkhand.

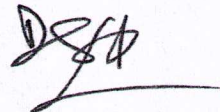
Dear Sir,

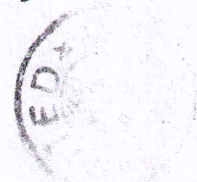
As per Specific Conditions No. (ii) of present Environmental Clearance (EC) granted on 10.12.2008, "only one day stock can be stored in washery" and are to be disposed only to actual end users. We are disposing washery reject only by rail and availability of rakes is also a concern as priority are given for movement of washed coal and raw coal rakes only. The disposal of washery reject is also subject to market conditions. Thus, disposal of washery reject within this short period is difficult.

So, we request to give permission to one month storage capacity inside washery premises by amending the present EC.

With Regards
For MDCWL Limited
(Formerly Monnet Daniels Coal Washeries Limited)

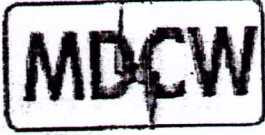

H. L. Sapru
Director





True Copy attached
by Devendra Singh.

Annexure-2



M D C W L Limited

Near K.D.H. Mines, N.K. Area, P.O. : Dakra, Distt. Ranchi -829210

E-mail: kdhwashery@monnetgroup.com, ranchi@monnetgroup.com

Ref: MDCWL/SITE/WO/STORE/22-23/56

Date: 15.12.2022

To
M/s Umesh Mahto
Bachra, Bisuhapa Colony
PO- Bachara, Dist- Chatra
Mob: 9431927914
PAN: ARAPM6215E

Sub: Work Order for Plantation at Railway Siding & Plant.

Dear Sir,

We are pleased to place herewith the Work Order regarding the above mentioned subject for our Coal Washery Plant, near K.D.H Mines, Dakra, Ranchi on the rate mentioned below.

Scope of work

SI No	Description of Plant	Uom	Qty	Rate (Rs)	Amount (Rs)
1	Bamboo plant	No	1500	30	45000.00
2	Show Plantation	No	80	50	4000.00
				Total Payable	49000.00

(Rs Forty Nine Thousand only)

Working Period

This order will effect from 15.12.2022 to 25.12.2022. But however MDCWL LTD has the right to terminate the contract at any point of time with giving formal intimation.

Taxes & duties

1. GST not applicable.
2. TDS shall be deducted as per rule.

Payment terms

1. NEFT/RTGS payment shall be made within one week after submission and certification of bill by the concern officer Incharge of MDCWL.

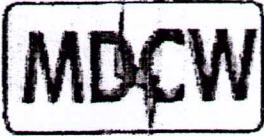
Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541

Email: monnet_daniels@monnetgroup.com



True copy attested by



M D C W L Limited

Near K.D.H. Mines, N.K. Area, P.O. : Dakra, Distt. Ranchi -829210

E-mail: kdhwashery@monnetgroup.com, ranchi@monnetgroup.com

Billing Address

MDCWL LIMITED


Near K.D.H Mines, P.O- Dakra, Distt: Ranchi

Jharkhand – 829210

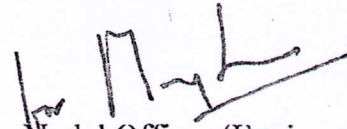
GSTIN: 20AADCM2483P1ZB

Acceptance:-

We request you to please sign and return the duplicate copy of this work order as a token of your acceptance of the same.


15/12/22

Prepared & Checked by



Nodal Officer (Environment)



Sr. General Manager (Washery)

MDCWL LIMITED
KDH, DAKRA



True copy attested by
Devendra Singh.

Cc: Accounts Department.

Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541

Email: monnet_daniels@monnetgroup.com



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com, ranchi@monnetgroup.com

Annexure -3

Ref : MDCWL/SITE/WO/O&M-CIVIL/22-23/42

Date: 24th September 2022

To,
M/s Sangam Kumari
Ratu, Lalitgram,
Ranchi, Jharkhand
Mob: 8292567025
Pan No: AVQPL9343L
GST No: 20EKDP7724L2Z

Sub: Work Order for construction of RCC boundary wall.

Dear Sir,

We are pleased to place herewith the work order regarding the above work for our Coal Washery Plant, near K.D.H. Mines, Dakra, Ranchi for the following work on the rate specified below.

Sl. No.	Particulars	Units	Quantity	Rate (In Rs.)	Amount (In Rs.)
1	RCC Concrete base is Length-299 mtr x Width-0.9 mtr x Height-0.3 mtr ($80.73m^3$) = 2850.95 Cubic feet.	Cubic feet	2850.95	120.00	342114.00
2	RCC Concrete wall is Length-299 mtr x Width-0.2 mtr x Height-2.0 mtr ($119.6m^3$) = 4223.64 Cubic feet.	Cubic feet	4223.64	120.00	506836.80
Total					848950.80
Total (Rounded)					848951.00

(Rupees Eight Lakh Fourty Eight Thousand Nine Hundred Fifty One only)

Working Period

The above mentioned job will be effective from 26.09.2022 to 25.11.2022.

Taxes & duties :-

1. GST Shall be paid extra as applicable.
2. TDS shall be deducted as per rule.

Payment Terms :-

Cheque payment will be made after 100 Mtr length boundary wall completion within 15 days against submission of running bill which must be duly certified by the concern officer incharge of MDCWL.

Penalty Clause

In case the work is delayed beyond 10 days of the above work schedule, we shall charge penalty @ 0.5% per week of the delayed value. Subject to the maximum limit of 5% of the delayed work order value.

Page-1 Cont. to page-2

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541

Email: monnet_daniels@monnetgroup.com



True copy Attested by
Dendra Singh.

A.K. Singh



M D C W L LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Billing Address :-

M D C W L Limited
Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
GSTIN: 20AADCM2483P1ZB

Scope of contractor work

1. Earth excavation as per required length.
2. TMT Bar cutting & binding.
3. All shattering work with their tools.
4. Compulsory use Mixture machine & Vibrator machine.
5. Water querying continuous one week in new boundary wall.
6. Boundary wall making as per dimension & supervision of MDCWL Engineers.
7. All skilled workman/labour for making boundary wall provided by the contractor.

General Terms & Conditions :-

1. The contractor will abide with the General Terms & Condition laid by MDCWL.
2. Materials - TMT Bar, Cement, Stone chips, Sand & Binding wire provided by MDCWL Limited.
3. The contractor follow the all safty rules.


Acceptance :-

We request you to please sign and return the duplicate copy of this work order as a token of your acceptance of the same.

Prepared By

A.K. Singh
HOD (O&M)

Checked by


Sr. General Manager (Ws)
Sr. General Manager
MDCWL LIMITED
KDH, DAKRA

Copy : Accounts Department (Site)



True copy attested by
Dandira Singh.

Page-2



MDCWL LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Annexure - 4

पत्रांक:- वरीय जी.एम - एम.डी.सी.डब्लू.एल/केडीएच/2022/299

दिनांक - 28/10/22

सेवा मे,
परियोजना पदाधिकारी
के. डी. एच, परियोजना
डकरा.

Received No. 88
Dated 28/10/2022
Despatch Section -
K.D.H. Project

विषय: - आपके पत्रांक 188 दिनांक - 26/10/22 (सड़क निर्माण के संबंध में)।

महाशय,

आपके पत्रांक 188 दिनांक - 26/10/22 के संबंध में यह कहना है कि संबंधित सड़क को हमारे अधिकार क्षेत्र में लिखा है और सड़क कि मरम्मत जल्द से जल्द करवाने का आदेश दिया है, वह सड़क हमारे अधिकार क्षेत्र से बाहर है, क्योंकि जितना जमीन और साइडिंग आपने हमें भाड़ा पर (लीज) दिया है वही हमारा अधिकार क्षेत्र और हम उसका हरेक महिना भाड़ा (Rent) देते हैं।

आपका रोड सेल भी इसी सड़क से जाता है। ये सड़क आपके स्वामित्व में है। अतः सड़क कि मरम्मत आपके अधिकार क्षेत्र में है।

आपसे अनुरोध है कि आप सड़क कि मरम्मत का कार्य अपने माध्यम से करवाने कि कृपा करें।

धन्यवाद

देवेन्द्र सिंह

वरीय महाप्रबंधक (वाशरी)

22/10/2022

के. डी. एच, डकरा

O/C

J

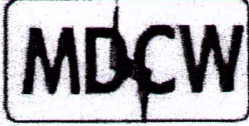
प्रतिलिपि :-

1. महाप्रबंधक, एन. के. एरिया



True copy attached by
Deputy Singh

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



M D C W L Limited

K.D. H Mines, N.K. Area, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
kdhwashery@monnetgroup.com ranchi@monnetgroup.com

Annexure-5

Ref. No.: MDCWL/VCPL/2022-23/272

Date: 27.09.2022

To,
M/s Variant Commercial Pvt. Ltd.
New Road Phusro
Bokaro- Jharkhand

Sub.: **Regarding Pollution measures.**

Dear Sir,

This is to inform you that the guidelines for pollution control board should be followed for coal transportation.

1. Covering of raw coal transporting vehicles by tarpaulin sheet.
2. Deployment of additional water spraying tanker. (Spraying area from N.K. Project office to end of railway siding)

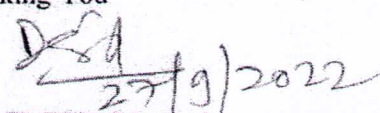
We observed that this is not been followed up by your company for which our company has been cautioned by the pollution control board to take immediate action in this regard. You are also requested to maintain log book for water spray tanker stating running hour, break down time etc. to avoid any lapses.

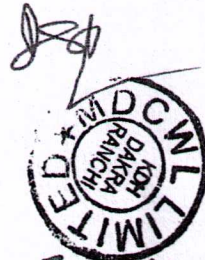
On the above context:

1. If any such vehicles found without tarpaulin then it will be banned.
2. If you fail to provide additional water tanker then company will take appropriate measure to arrange on its own and the cost will be adjusted from your monthly bill.

We hope you will take necessary action at the earliest possible.

Thanking You


For MDCWL Limited
Sr. General Manager



Trust let 7 attested by
Devendra Singh.

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)
Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541
Email: monnet_daniels@monnetgroup.com



M D C W L LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Annexure -6

Ref : MDCWL/SITE/WO/STORE/22-23/46A

Date: 19th November 2022

To,
M/s Umesh Mahto
Bachra Bisujhapa Colony,
PO-Bachra, Dist.-Chatra
Phone: 9431927914
PAN: ARAPM6215E

Sub:- Work Order for Plantation at Dakra Site.

Dear Sir,

We are pleased to place herewith the work order regarding the above mentioned job for our Coal Washery Plant, near K.D.H. Mines, Dakra, Ranchi on the rate specified below.

Scope of work

Sl. No.	Particulars	Unit	Quantity	Rate (In Rs.)	Amount (In Rs.)
1	Guava Tree	Nos	10	60.00	600.00
2	Sindur Tree	Nos	6	60.00	360.00
3	Jamun Tree	Nos	8	60.00	480.00
4	Pipal Tree	Nos	1	70.00	70.00
5	Nim Tree	Nos	10	60.00	600.00
6	Sahtut Tree	Nos	5	60.00	300.00
7	Erika Palm	Nos	4	110.00	440.00
8	Ashok Tree	Nos	6	100.00	600.00
9	Mango Tree	Nos	6	70.00	420.00
10	Shisham Tree	Nos	10	60.00	600.00
11	Contran Tree (Mix)	Nos	4	60.00	240.00
12	Contran Tree (Jhamjhuri)	Nos	2	110.00	220.00
13	Adhul Tree	Nos	2	35.00	70.00
Total					5000.00
Total Payable (Rounded)					5000.00

(Rupees Five Thousand only)

Working Period

This order will effects from 20.11.2022 to 25.11.2022. But how ever MDCWL has the right to terminate the contract at any point of time with giving formal intimation.

Taxes & duties :-

1. GST not registered.
2. TDS shall be deducted as per rule.

Payment Terms :-

NEFT/RTGS payment shall be made within 01 weak after submission and certification of bill by the concern officer incharge of MDCWL.



*True copy attested by
Devendra Singh*

Page-1 Cont. to page-2

Corporate Office: Monnet House, 11 Masjid Moth, Greater Kailash Part-II, New Delhi- 110048 (INDIA)

Phone: 011-2921 8542/43/44/45/46, Fax: 011-2921 8541

Email: monnet_daniels@monnetgroup.com



M D C W L LIMITED

Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
E-mail: kdhwashery@monnetgroup.com , ranchi@monnetgroup.com

Billing Address :-

Monnet Daniels Coal Washeries Ltd.
Near K.D.H. Mines, P.O. : Dakra, Distt. Ranchi -829210 (Jharkhand)
GSTIN: 20AADCM2483P1ZB

Acceptance :-

We request you to please sign and return the duplicate copy of this work order as a token of your acceptance of the same.

Premp
19/11/2022
Prepared & Checked by

M. A. Singh
19/11/2022
Nodle Officer
Environment

D. S. G.
19/11/2022
Sr. General Manager (Ws)

MDCWL LIMITED
KDH, DAKRA

Copy : Accounts Department (Site)



D. S. G.
True copy attested by
Denshra Singh.

Before The Member Society, JSPLB, RANCHI PHOTOGRAPHS (1-16)

①



PLANTATION / GREEN BELT DEVELOPMENT IN GAPS - BOUNDARY

②



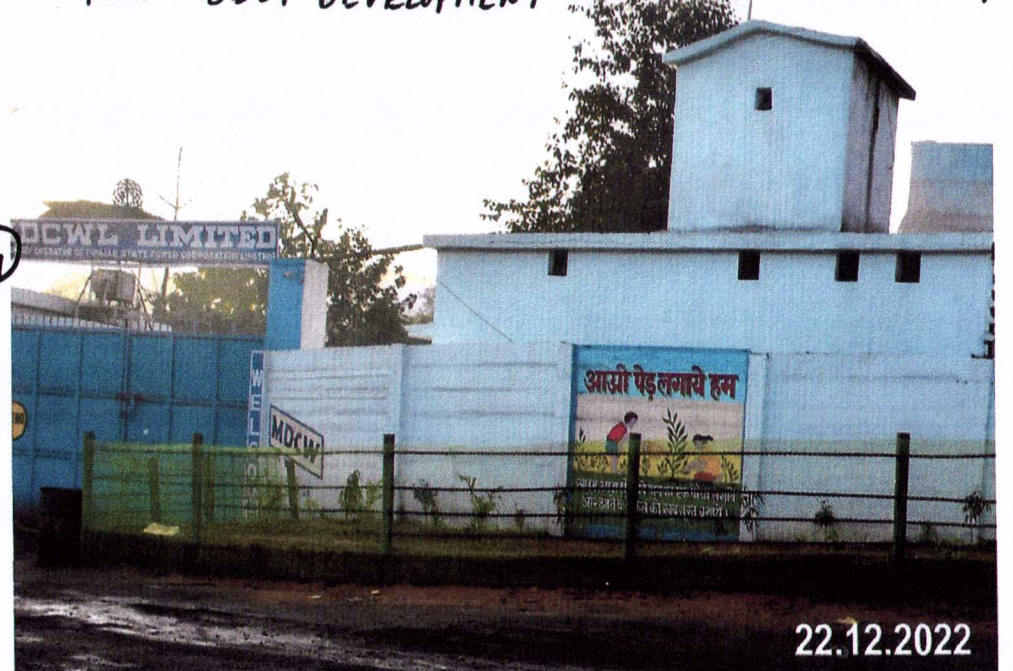
GREEN BELT DEVELOPMENT AROUND PROJECT BOUNDARY

③



CONSTRUCTION WORK IN PROGRESS OF BOUNDARY WALL

④



GREEN BELT DEVELOPMENT AROUND PROJECT BOUNDARY

5



22.12.2022

Boundary wall & siltation pond work in progress

6



22.12.2022

Photograph showing Conveyor Belt Covering

7



22.12.2022

Construction of Boundary wall work in progress around Project Boundary

8



22.12.2022

Construction of Boundary wall around Project Boundary

9



22.12.2022

GREEN BELT DEVELOPMENT INSIDE MDCWL PREMISES

10



22.12.2022

PICTURE SHOWING CONVEYOR BELT COVERING

11



22.12.2022

CONVEYOR BELT COVERING

12



22.12.2022

TRANSPORTATION TRUCK WITH TARPULINE COVER

13



Removal of coal from slopes facing River & plantation Development.

14



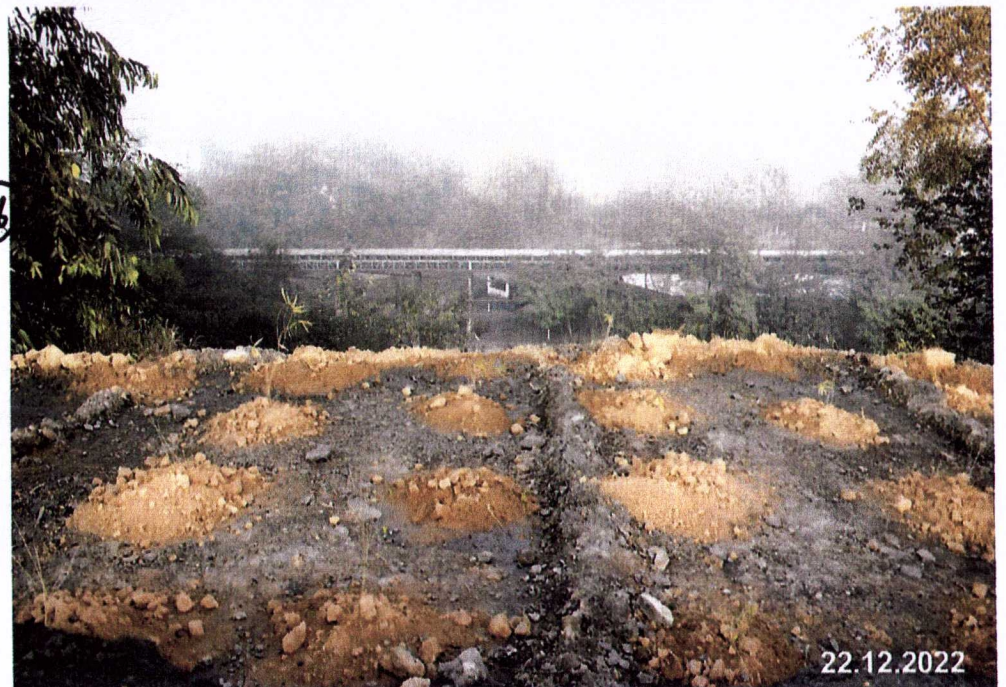
Mobile water Tanker sprinkly water around Project Area.

15



Green belt development around Project Boundary in Gaps

16



Photograph showing development of plantation in Railway Siding

MDCWL LIMITED

(Formerly known as MONNET DANIELS COAL WASHERIES LIMITED)

Registered Office: 3rd Floor, 10, Masjid Moth, Greater Kailash, Part-II New Delhi South Delhi-110048 IN

Phone: 011-2921 8542/43/44/45/46; Fax: 011-29218541 Email: roc.mdcwl@gmail.com

CIN U74999DL2002PLC385142

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED AT THE MEETING OF THE BOARD OF DIRECTORS OF MDCWL LIMITED (FORMERLY KNOWN AS MONNET DANIELS COAL WASHERIES LIMITED) HELD ON FRIDAY, ON 02ND DAY OF SEPTEMBER, 2022 AT 3RD FLOOR, 10, MASJID MOTH, GREATER KAILASH, PART-II NEW DELHI – 110048

To Authorise Mr. Devendra Singh for Submission of documents before the State Pollution Control Board, Ranchi

“RESOLVED THAT Mr. Devendra Singh, Senior General Manager, Washery, Dakra of MDCWL Limited (Formerly, Monnet Daniels Coal Washeries Limited) is hereby authorised to sign papers, documents, reply & response as required before the honourable National Green Tribunal, New Delhi in Original Application No 479 of 2022 in the matter of Krishna Chouhan VS State of Jharkhand on behalf of the chairman/ Managing Director of MDCWL Limited (Formerly, Monnet Daniels Coal Washerise Limited (Project Proponent).

FURTHER RESOLVED THAT Mr. Devendra Singh is authorised to furnish required information before the state pollution Control Board, Ranchi the Nodal Agency in pursuance of order dated 10.08.2022 passed by Hon’ble Tribunal reference Hon’ble NGT No-NGT/Judicial/OA/479-2022/1470 dated 24.08.2022.

FURTHER RESOLVED THAT certified true copy of the above resolution be given to the concerned authorities.”

Certified to be True Copy

By order of the Board of Directors

MDCWL LIMITED

(Formerly known as Monnet Daniels Coal Washeries Limited)

Shitiz
Mittal

Digitally signed
by Shitiz Mittal
Date: 2022.09.30
16:32:01 +05'30'

SHITIZ MITTAL

Director

DIN-07559720

Address - C § 2-1006, Supertech Capetown,
Sector-74, Gautam Buddha Nagar,
Noida – 201301, Uttar Pradesh



JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Annexure - 'C'

By email/Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No. *B-04*

Ranchi, Dated *03/01/2023*

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Regional Officer,
JSPCB Regional Office,
Ranchi.

Sub: - Verification of the Show Cause reply submitted by M/s Monnet Daniels Coal Washery w.r.t. O.A. No. 479/2022 pending before the Hon'ble NGT, PB, New Delhi - Reg.

Sir,

With reference to the subject noted above, it is to inform that the Unit was issued a Show Cause Notice Vide Board's Ref. No. B - 2662 dated 21/12/2022 (copy attached). In reply to Show Cause Notice the Unit has submitted the pointwise current status on the part of Project proponent vide its Ref: Sr. G.M.-MDCWL/KDH/HR/Pollution/2022/254 dated 22/12/2022. The copy of the same is attached herewith.

In light of the showcause reply filed by the Unit it is hereby directed to submit the verification report w.r.t. the reply submitted by the unit at an earliest.

Encl: As above.

Yours sincerely,

(Signature)
(Yatindra Kumar Das)
Member Secretary